

ITEM NO.23

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Criminal Appeal No(s). 1449/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

WASID ALI & ANR.

Respondent(s)

Date : 04-08-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ankit Goel, AOR

For Respondent(s)

Mrs. Naghma Imtiaz, Adv.
Mr. Ahmed Zargham, Adv.
Mr. Saif Naseem, Adv.
M/S. Equity Lex Associates, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Respondent Nos.1 and 2 are duly represented.

Original records have been received from the High Court
as well as Trial Court.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

Parties may file additional documents in the meanwhile,
upon due service.

AVANI PAL SINGH
Registrar